

Title: The Minister of State in the Ministry of Textiles laid a statement on status of implementation of recommendations contained in the 21st Report of Standing Committee on Labour on Demands for Grants (2007-08), pertaining to the Ministry of Textiles.

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): In pursuance of direction 73 (A) of the Hon. Speaker, Lok Sabha published in Lok Sabha Bulletin Part - II, dated September 01, 2004, I am laying this statement on the status of implementation of recommendations contained in the Twenty - First Report of Standing Committee on Labour on Demands for Grants (2007-2008) of the Ministry of Textiles.

The Standing Committee on Labour examined and presented its Twenty -First Report to the Lok Sabha on 26 April, 2007. The report contains 16 recommendations. The recommendations of the Committee mainly relate to increasing the allocation of funds and utilization thereof in respect of various developmental and welfare schemes and intensification of existing schemes in order to increase productivity and to improve quality in various segments under the Ministry of Textiles. The recommendations contained in the report have been examined in the Ministry of Textiles, and a statement on the action taken/proposed to be taken on these recommendations was submitted to the Standing Committee

on Labour in July, 2007, The Ministry of Textiles is committed to implement the recommendations of the Committee in their true spirit.

I also lay herewith the status of implementation of these recommendations on the Table of the House.

...(Interruptions)

* Laid on the Table and also Placed in Library, See No. LT 7840/07

12.03½ hrs.